

(71)

S.O (Est)
13.2.25

सेवा में,

अपर सचिव, (स्थापन शाखा)
बिहार विधान सभा, पटना।

प्रति,
सचिव,
महोदय,

विषय: - चल अंचल सम्पत्ति तथा दायित्वों की
विवरणी के संबंध में।

1920
17/2/25

सभा सचिवालय के कार्यालय आदेश
संख्या - 1 स्था. - 36/2021 - 345, दिनांक
6-02-2025 के आलोक में मैं अपने चल-
अंचल सम्पत्ति तथा दायित्वों की विवरणी
विहित प्रपत्र में संलग्न कर रहा हूँ।

अतएव, अनुरोध है कि संलग्न
विवरणी को अगलर कार्रवाई हेतु गृहण
करने की कृपा की जाए।

विश्वास भाजन

संजय कुमार II

(संजय कुमार-2)

सहायक प्रशाखा पदाधिकारी
बिहार विधान सभा (पटना)

Declaration of Assets and Liabilities

Year 2024-25

I, Sahay Kumar son/daughter/wife of Sri Shaligram Pargad
 aged 47 years, belonging to Administrative Cadre
 service and presently working as A.S.O Bihar legislative assembly Patna
 give herein below the details of the assets (immovable, movable, bank balance, etc.) of
 myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(I)	Cash		<u>Hareshwar Ray</u>	<u>Aradhya Ray</u>	<u>AKASHAT Raj</u>	
(II)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	<u>10,000</u> 1. RS-16000/- SBI, B.V. 74 2 RS-34,000/- co-operative Bank	<u>55,000</u> 1 RS-55000/- S.B.I FD-50,000	<u>Nil</u>	<u>Nil</u>	<u>N.A</u>
(III)	Bonds, Debentures and Shares in companies	<u>Nil</u>	<u>Nil</u>	<u>Nil</u>	<u>Nil</u>	<u>N.A</u>
(IV)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	<u>LIC RS-15000/-</u> <u>yearly</u>	<u>LIC RS-12,000/-</u> <u>yearly</u>	<u>Nil</u>	<u>Nil</u>	<u>N.A</u>
(V)	Motor Vehicles (details of make, etc.)	<u>Nil</u>	<u>Nil</u>	<u>Nil</u>	<u>Nil</u>	<u>N.A</u>
(VI)	Jewellery (give details of weight and value)	<u>Gold 170 Gram</u> <u>Silver 100 gm</u>	<u>Gold 300 gm</u> <u>Silver 1000 gm</u>	<u>Gold 400 gm</u> <u>Silver 200 gm</u>	<u>Gold 20 gm</u>	<u>N.A</u>
(VII)	Other assets, such as values of claims / interests	<u>Nil</u>	<u>Nil</u>	<u>Nil</u>	<u>Nil</u>	<u>N.A</u>

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Others (such as interest in property)	HUF	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	S.B.I	600000/-
	(ii) Loans from financial institutions	Nil	Nil
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil
	(c) dues to departments dealing with supply of electricity	Nil	Nil

	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge [Also Indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	RS. 78783/- Assessment Year 2023-24 PAN No - BKCPK4091R	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

C. Personal Detail

GPF/CPF/PRAN No. :-

GPF - PTS /BLA - 1285

Gender :-

M (M/F)

Date of Birth :-

2 0 0 7 1 9 7 7 (DD/MM/YYYY)

Class/Group :-

B (A/B/C)

Cadre :-

Administrative

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :-

PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature संजय कुमार II

Name of Employee: SANJAY KUMAR - 2

Designation: ASSISTANT SECTION OFFICER

Department: BIHAR LEGISLATIVE ASSEMBLY
PATNA

Place: PATNA

Date: 13-02-2025

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.